

Exports from Kerala

4224. SHRI E. AHAMED : Will the Minister of COMMERCE be pleased to state :

(a) the items exported from Kerala during the financial years 1987-88, 1988-89, 1989-90 and 1990-91 and their FOB value;

(b) whether there has been any decline in the export of goods from Kerala during the above period; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c) Export Statistics are not maintained State-wise. However, Kerala accounts for the export of cashew, spices, coffee, coir products, marine products, cotton goods, tea, etc.

Closed Textile Mills

4225. DR. SUDHIR RAY :
SMT. VASUNDHRA RAJE :

Will the Minister of TEXTILES be pleased to state :

(a) the number of textile mills closed down as on June 30, 1991 State-wise;

(b) whether some of these textile mills have been revived;

(c) if so, the details thereof;

(d) the net revenue Government had to lose in the process;

(e) the number of workers rendered unemployed due to closure of the textile mills; and

(f) the steps taken by the Government to provide them alternative employment?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) Statement I is attached.

(b) Yes, Sir.

(c) Statement II is attached.

(d) Nil.

(e) 1,53,461 workers have been rendered unemployed due to closure of these textile mills.

(f) The Govt. does not provide alternative employment to these workers. However, a Textile Workers' Rehabilitation Fund Scheme has been set up by Govt. to provide relief to the affected workers for a period of 3 years, so that they are able to find alternative employment for themselves.

STATEMENT

The number of textile mills closed down State-wise on the basis of the Office of the Textile Commissioner's report is as under :

Andhra Pradesh	6
Bihar	1
Gujarat	33
Haryana	2
Karnataka	8
Kerala	1
Madhya Pradesh	2
Maharashtra	12
Rajasthan	4
Tamil Nadu	17
Uttar Pradesh	8
West Bengal	6
Delhi	1

TOTAL 101

STATEMENT II

Cotton/man-made Fibre Textile Mills reported to have been reopened during June, 1991.

1. Sarvaraya Textile Ltd.,
Vantithadi Agaramaram Vizianagaram,
Pin-531 203.
2. Rajagopal Textiles Mills P. Ltd.,
Mulakuinnathukavu, Trichur,
Pin-680 581
3. Swan Mills Ltd.,
(Unit Coorla Spg. & Wvg. Mills),
Lal Bahadur Shastri Marg,
Kurla, Bombay,
Pin-400 070.
4. Swan Mills Ltd.,
Tokersey Jivaraj Road,
Sewree, Bombay,
Pin-400 015.
5. The Narsimha Mills P. Ltd.,
Narsimha-Naicken-Palayam,
P.O. Coimbatore,
Pin-641 031.
6. Mak India P. Ltd.,
7-41-A, Avanashi Road,
Chinnampalayam P.O.,
Coimbatore,
Pin-641 062.
7. Mahalakshmi Textile Mills Ltd.,
Paravai Pasumalai P.O.,
Madurai,
Pin-625 004
8. Bowreah Cotton Mills Co. Ltd.,
Baurea Distt.,
Howrah,
Pin-711 305.

[Translation]

Proposal to allow more than 51 per cent Investment by Multi-National Companies

4226. SHRI RAJVEER SINGH :
Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow the multi-national companies to invest more than 51 per cent in some sectors under the new Industrial Policy;

(b) if so, the details of such multi-national companies which are likely to be allowed to invest in the country, State-wise;

(c) the manner in which it will help in improving the foreign exchange position; and

(d) the policy of the Government in respect of existing companies which have foreign investment exceeding 40 per cent with large foreign exchange outflow?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) and (b) Foreign equity of more than 51 per cent would be considered in areas of high technology and export oriented ventures. Permission for foreign investment is given as and when such applications are received.

(c) Foreign investment would bring advantages like technology transfer and new possibilities for promotion of exports which is likely to help our foreign exchange position.

(d) The companies with more than 40% foreign equity would continue to be regulated as per provisions of the Foreign Exchange Regulation Act,